



Government of Jammu and Kashmir,
Transport Department, Civil Secretariat,
J&K.

NOTIFICATION

Srinagar, the 31st July, 2026.

S.O. 213.— In exercise of the powers conferred by Section 9 of the Jammu & Kashmir Motor Vehicles Taxation Act, 1957, and in partial modification of Notification SRO-492 dated 01.08.2019 read with S.O. 25 dated 25.01.2021 and the clarifications/amendments issued thereunder from time to time, the Government hereby exempts State-Owned Ambulances, which are presently lying unregistered on account of non-payment of One-Time Token Tax, from payment of the said tax, for the purpose of their registration and operationalisation.

The exemption under this notification shall be applicable only in respect of such State-Owned Ambulances as were pending registration on the date of issuance of this notification and shall not extend to any ambulance acquired thereafter.

By Order of the Government of Jammu and Kashmir.

Sd/-
(**Avny Lavasa**), IAS
Secretary to the Government

No. TRPT-MVDON/70/2021-02 (59654)

Dated: 31-07-2026.

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
5. Chief Electoral Officer, J&K.
6. All Commissioner/Secretaries to the Government.
7. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
8. Divisional Commissioner, Jammu/Kashmir.
9. Resident Commissioner, J&K Government, New Delhi.

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10. Director General, J&K Institute of Management, Public Administration & Rural Development.
11. All Deputy Commissioners.
12. Director Information, J&K.
13. Chairperson, J&K Special Tribunal.
14. Transport Commissioner, J&K.
15. All Heads of the Departments/Managing Directors.
16. Director, Archives, Archaeology and Museums, J&K.
17. OSD/Private Secretary to Hon'ble Deputy Chief Minister, J&K.
18. OSD/Private Secretary to Hon'ble Chief Minister, J&K.
19. Private Secretary to Chief Secretary, J&K.
20. Private Secretaries to all Hon'ble Ministers, J&K.
21. Private Secretary to Advisor to Hon'ble Chief Minister, J&K.
22. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
23. Private Secretary to Secretary to the Government, Transport Department.
24. In-charge website.


(Parul Khajuria), JKAS
Deputy Secretary to the Government
Transport Department.

